

DIVISION BENCH  
COURT - I

O-206

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

TP/27(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 4TH SEPTEMBER, 2023, 10:30 A.M

IN THE MATTER OF	OSTEN TEKNOCOMMERCE PVT LTD VS JUPITER WAGONS LIMITED
UNDER SECTION	SEC 433(E)/433(F) OF CA 1956

**Appearance (via video conferencing/physically)**

**For the Petitioner**

**Mr. Ram Maroo, Adv.**

**For the Respondent**

**Ms. Neha Somani, PR. CS**

**ORDER**

1. Ld. Counsel/ Professional for the parties present.
2. Ld. Counsel appearing for Operational Creditor seeks two days' time to make this petition IBC compliant in terms of the order dated 01.08.2023. Time is allowed.
3. Post this matter on **05.10.2023**.

**Balraj Joshi  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**